## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 30/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

Name of the Company:

United Projects Constructions Ltd.

V/s.

Aerocon Buildwell Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MANOJ MUNISHI Adv Respondent

2. TARAK DAMAGII Adv — do —

Petitiones Malafi

NIVER DACAL Adv Petitiones

## <u>ORDER</u>

Learned Advocate Mr. Vivek Dalal i/b Dalal Associates present for Operational Creditor/Petitioner. Learned Advocate Mr. Manoj Munshi with Learned Advocate Mr. Tarak Damani present for Respondent.

At request of learned Counsel for Respondent.

List the matter on 13.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of February, 2018.